COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 346 of 2017 & IA No. 924 of 2017

Dated: 3rd July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Ajmer Vidhyut Vitran Nigam Ltd. & Anr.

...Appellant(s)

Vs.

M/s Kishangarh Fibres (P) Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Dhruv Varma h/f

Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-3

ORDER

Mr. Dhruv Varma, proxy counsel appearing on behalf of the appellant states that learned counsel appearing for the appellant is in some personal difficulty and an adjournment is sought on that ground.

As agreed by learned counsel for the parties, list the matter on 07.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk